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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.148/BB/ 2017	-	Admission	252(3)	Skylux Telelink Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2.	Sankalpa Ass. E-Dandiy & Shabha 73 494 10395	ROC.	

The matter is listed today for admission. Counsel for petitioner is present. Registry required additional information. Petitioner counsel is directed to supply the same.

List it on 25.10.2017.


MEMBER (J)


MEMBER (T)